

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/_____ /A

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati.

To,
The District & Sessions Judge
Hailakandi

Dated Guwahati, the _____ January, 2021.

Sub:- **Permission to avail HTC.**

Ref:- Your letter No.JHD.I/2021/27/66 dated 05.01.2021

Sir,

With reference to the above, I am directed to inform you that Smti Karuna Devi, Secretary, District Legal Services Authority, Hailakandi, has been accorded permission to avail Home LTC for the current block period of 2020-2021 along with her son and mother (subject to fulfilling the criteria as dependant family member of Smti Karuna Devi) to visit her home town Dibrugarh w.e.f. 09.01.2021 till 17.01.2021, by the shortest possible route, as per existing Rules.

Yours faithfully

sd/-

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/191-194 /A. dated 11/01/21
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Karuna Devi, Secretary, District Legal Services Authority, Hailakandi with reference to her letter No. DLSA(H)01/2005/1/ dated 05.01.2021.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information and with request to upload this letter to the official website of this Hon'ble Court.

sd/-

REGISTRAR (VIGILANCE)

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